

No. 09/02/2014 Coord(RTI)
Government of India
Ministry of Corporate Affairs

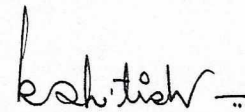
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5th floor, 'A' Wing, Shastri Bhawan
Dr. Rajendera Prasad Road
New Delhi-110001
Dated: 04.09.2015

OFFICE ORDER

In terms of provisions contained in Section 5(1) of the Right to Information Act, 2005, the following officers are hereby designated as the **Central Public Information Officers** for the Section(s) mentioned against their name with immediate effect and until further orders:

S.No.	Name & Designation	Section
1.	Ms. Anannya Saikia Assistant Director	e-Gov Cell
2.	Ms. Poornima Malik Under Secretary	(i) IGM Section (ii) IC Section
3.	Sh. Anil Bhandula Under Secretary	(i) CL-VII Section (ii) IEPF Section

2. Further, in terms of provisions contained in Section 19(1) of the Right to Information Act, 2005, Sh. Rakesh Tiwari, Joint Director is hereby designated as the **Appellate Authority** for Legal Section.



(Kshitish Kumar)

Under Secretary to the Government of India

Tel. No. 23384502

Officers concerned

Copy to:-

1. PSO to Secretary, MCA
2. PPS to Addl. Secretary, MCA
3. PS to JS(K)/JS(M)
4. DIR(AK)/DIR(NC)/DS(AK)/DS(SK)/US(SJ)
5. SO(e-Gov)/SO(IGM)/SO(IC)/SO(CL-VII)/SO(IEPF)/SO(LEGAL)
6. e-Governance Cell with a request to upload the Office Order under the RTI Column on the Website of this Ministry.

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9/9/15
STACRC